

SLP(C)No. 13967 OF 2001
ITEM No.30

Court No.10

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13967/2001

(From the judgement and order dated 30/05/2001 in CR 2976/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JOGINDER PAL

Petitioner (s)

VERSUS

NAVAL KISHORE BEHAL
(With prayer for interim relief)

Respondent (s)

Date : 15/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Petitioner (s)

Mr. Sudhir Chandra, Sr. Adv.
Mr. Jasbir S. Malik, Adv.
Mr. S.B. Upadhyay, Adv.

For Respondent (s)

Mr. S.K. Sabbarwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

Pleadings are complete. List for final hearing on a non-
miscellaneous day.

Interim order to continue.

.SP1

Jatinder

(Radha Rani Bhatia)
Court Master